

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20.09.2022 AT 12.30 P.M

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)


IN THE MATTER OF : Vasan Health Care Pvt Ltd

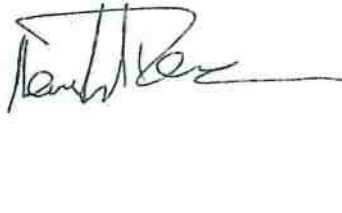
MAIN PETITION NUMBER : CA/1/IB/2017


(IA/MA) APPLICATION NUMBERS

IA/288(CHE)/2022; IA/489(CHE)/2022 IN IA/288(CHE)/2022; IA/507(CHE)/2022 IN IA/288(CHE)/2022

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	IA/507/2022	Sr. Adv. OM PRAKASH K.M. DHARAN WA SRI (COUNSEL FOR APPLICANT)	
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2.	IA 498/2022 (Applicant) IA 507/2022 (And Respondent)	Sr. Adv. HS Kaishwan S. Kaushik Paraswamy R. Advaiti	
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3.	IA/288/22 Applicant IA/507/22 Respondent 1 IA/498/22 Respondent 1	Krishnan Venugopal Sr. Adv. (Through VC) For. M. Savitha Devi M.S. Elamathi Counsel for RP (Physical)	
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1.	IA/288/2022		
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IA/288(CHE)/2022
IA/489(CHE)/2022 IN IA/288(CHE)/2022
IA/507(CHE)/2022 IN IA/288(CHE)/2022

ORDER

IA/288(CHE)/2022: Ld. Counsel Ms. Savitha Devi for the Applicant/RP is led by the Ld. Senior Counsel Mr. Krsihnan Venugopal are present before this Tribunal.

Ld. RP Mr. S. Rajendran is present in person.

IA/489(CHE)/2022 IN IA/288(CHE)/2022:- Ld. Counsel Mr. S. Kaushik Ramasamy for the Applicant is led by the Ld. Senior Counsel Mr. M.S. Krishnan and Ld. Counsel Ms. Savtha Devi for the Respondent/RP is led by the Ld. Senior Counsel Mr. Krishnan Venugopal are present before this Tribunal.

Ld. RP Mr. S. Rajendran is present in person.

List these IA/288(CHE)/2022 and IA/489(CHE)/2022 IN IA/288(CHE)/2022 on **19.10.2022** for **physical hearing**.

IA/507(CHE)/2022 IN IA/288(CHE)/2022:- Ld. Counsel Mr. A. Selvaraj for the Applicant is led by the Ld. Senior Counsel Mr. E. Omprakash and the Ld. Counsel Ms. Savitha Devi for the Respondent/RP is led by the Ld. Senior Counsel Mr. Krishnan Venugopal are present before this Tribunal.

Ld. RP Mr. S. Rajendran is present in person.

Heard the submissions of both the parties.

Order Reserved.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT